

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 3769 of 2019**

Ajay Kumar Choudhary

... **Petitioner**

-Versus-

Bharat Coking Coal Limited & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Shailesh Kumar Singh, Advocate

For the Respondent-BCCL

: Ms. Ayushi Singh, Advocate

03/07.07.2020. Heard Mr. Shailesh Kumar Singh, learned counsel for the petitioner and Ms. Ayushi Singh, learned counsel for the respondent-BCCL.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the respondent-BCCL submits that although direction was issued on 28.05.2020 for filing counter affidavit, but the same has not been filed as yet. She further seeks four weeks' time for filing counter affidavit.

Time, as prayed for, is allowed. Post this matter on 15.09.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/